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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi.

MA 3716/93
OA 1896/92
(for withdrawal of case)

24 December 1993.

Hon'ble Shri BS Hegde, Member(J)

Hon'ble Shri PT Thiruvenkadam, Member(A)

1. Shri AK Aggarwal
S/o Shri Baldev Raj Aggarwal
102, Mint Road Hostel,
New Delhi - 110002
2. Shri DK Gupta
S/o Shri BL Gupta
207, Asia House
New Delhi - 110001.

.....Applicant

By Advocate Shri BS Jain

Versus

1. Union of India through Secretary
Ministry of Information & Broadcasting
Shastri Bhavan, New Delhi. Respondent No.1
2. Director General, All India Radio
Akashvani Bhavan, New Delhi. Respondent No.2
3. RS Gopal, Superintending Engineer,
All India Radio, SPT, Rajkot. Respondent No.3.
4. PK Saha, Director Engineering,
Office of the Chief Engineer (East Zone) .. Respondent No.4
4th Floor, Akashvani Bhavan, Eden Gardens
Calcutta - 700 001.
5. VR Murthy, Superintending Engineer
Deordershan Kendra
Bombay. Respondent No.5.
6. P.A. Gopalakrishnan, Superintending
Engineer, HPT, AIR, MALAD. Respondent 6

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7. V.S. Saxena, Director Engineering
Directorate General: All India Radio
New Delhi. Respondent No. 7

8. VK Mehra since retired as
Director Engineering
Directorate General: All India Radio
New Delhi. Respondent No. 8

9. S.I.H. Rizvi, since retired as
Superintending Engineer,
All India Radio,
Najibabad. Respondent No. 9

10. P.P. Lal, since retired as
Director Engineering, DG: AIR, P&D Unit
New Delhi. Respondent No. 10.

11. K.V.S.M. Sarma, Director Engineering
Office of the Chief Engineer (West Zone)
Akashvani & Doordarshan, Old CGO Building
101, Maharishi Karve Road, Bombay 400 020.
.... Respondent No. 11

12. S. Ramachandran
since retired as Director Engineering
Office of the Chief Engineer (West Zone)
Akashvani & Doordarshan, Old CGO Building
101, Maharishi Karve Road,
Bombay. 400 020. Respondent No. 12.

By Advocate Shri PH Ramachandani.

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O R D E R(Oral)

Hon'ble Shri BS Hegde, Member(J)

The learned counsel for the applicant submits that the relief as prayed in the OA has already been granted. He seeks permission to withdraw the OA as it has become infructuous. The OA is therefore disposed of as withdrawn,

P.J.2/

(PT THIRUVENGADAM)
Member(A)

(BS HEGDE)
Member(J)